

ITEM NO.105

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 2062/2015

SUSHITAL DHAR AND ANR.

Appellant(s)

VERSUS

PANNALAL GHOSH (D) AND ORS

Respondent(s)

(With appln. (s) for substitution of Lrs of the deceased
respondent and disposal of SLP in terms of compromise)

WITH

CONMT.PET.(C) No. 321/2009 In C.A. No. 2063/2015

CONMT.PET.(C) No. 322/2009 In C.A. No. 2062/2015

C.A. No. 2063/2015

(With appln.(s) for disposal of SLP in terms of compromise)

C.A. No. 2064/2015

C.A. No. 2065/2015

C.A. No. 2066/2015

C.A. No. 2067/2015

C.A. No. 2068/2015

C.A. No. 2069/2015

C.A. No. 2070/2015

C.A. No. 2071/2015

C.A. No. 2072/2015

C.A. No. 2073-2074/2015

Date : 30/04/2015 These appeals were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)/
Respondents

Mr. K.V. Mohan,Adv.

Mr. Bijan Kumar Ghosh,Adv.

Mr. Ashok Kumar Gupta II,Adv.

Mrs. K. Sarada Devi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after summer vacation.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Vinod Kulvi]
Asstt. Registrar